

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons Regulations, 2016))

FOR THE ATTENTION OF THE CREDITORS OF M/S DIGITAL INTEGRATED TECHNOLOGIES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	DIGITAL INTEGRATED TECHNOLOGIES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	26/04/2010
3.	Authority under which corporate debtor is incorporated / registered	Companies Act, 1956, Registrar of Companies, RoC-Kanpur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900UP2010PTC040352
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office 92C, Block-D4, Udyog Vihar, Sector-82, Noida, Uttar Pradesh-201301
6.	Insolvency commencement date in respect of corporate debtor	08.10.2024 (Order was pronounced on 03.10.2024 by Hon'ble NCLT, Allahabad Bench in C.P. (IB)/133/ALD/2019 and copy of order received through email on 08.10.2024)
7.	Estimated date of closure of insolvency resolution process	06.04.2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rajiv Bajaj IBBI/IPA-002/IP-N00276/2017-18/10834
9.	Address and e-mail of the interim resolution professional, as registered with the Board	B-269, LOWER GROUND FLOOR, CHHATARPUR ENCLAVE, PHASE-2, NEW DELHI-110074 Email: rbaiajip@gmail.com, cirpdigital2024@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	B-269, LOWER GROUND FLOOR, CHHATARPUR ENCLAVE, PHASE-2, NEW DELHI-110074 Email: cirpdigital2024@gmail.com
11.	Last date for submission of claims	21 st October, 2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **DIGITAL INTEGRATED TECHNOLOGIES PRIVATE LIMITED** on 3rd October, 2024 order was pronounced by Hon'ble NCLT, Allahabad Bench, Prayagraj in C.P. (IB)/133/ALD/2019 and copy of order received on 08/10/2024)

The creditors of **DIGITAL INTEGRATED TECHNOLOGIES PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before 21ST October, 2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 09.10.2024

Place: Noida

Rajiv Bajaj

IRP of **DIGITAL INTEGRATED TECHNOLOGIES PRIVATE LIMITED**

IBBI/IPA-002/IP-N00276/2017-18/10834

AFA Valid till 07.12.2024

FORM A PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF MIS DIGITAL INTEGRATED TECHNOLOGIES PRIVATE LIMITED

RELEVANT PARTICULARS

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2. Date of incorporation of corporate debtor	26/04/2010
3. Authority under which corporate debtor is incorporated / registered	Companies Act, 1956, Registrar of Companies, RoC Kanpur
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900UP2010PT040352
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7. Estimated date of closure of insolvency resolution process	08.04.2025
8. Name and registration number of the insolvency professional acting as interim resolution professional	Rajiv Bajaj (IBBI/PA-002/IP-N00278/2017-18/10834)
9. Address and e-mail of the interim resolution professional, as registered with the Board	B-269, LOWER GROUND FLOOR, CHHATARPUR ENCLAVE, PHASE 2, NEW DELHI-110074 Email: rbaajaj@gmail.com, cirjdigital2024@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	B-269, LOWER GROUND FLOOR, CHHATARPUR ENCLAVE, PHASE 2, NEW DELHI-110074 Email: cirjdigital2024@gmail.com
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Rajiv Bajaj
IRP of DIGITAL INTEGRATED TECHNOLOGIES PRIVATE LIMITED
IBBI/PA-002/IP-N00278/2017-18/10834
AFA Valid till 07.12.2024

IndusInd Bank FINANCIAL RESTRUCTURING & RECONSTRUCTION GROUP,
11th Floor, Hyatt Regency Complex,
New Tower, Bhikaiji Cama Place, New Delhi-110066

PUBLIC NOTICE FOR E-AUCTION FOR SALE OF IMMOVABLE PROPERTIES

E-Auction Sale Notice for Sale of immovable properties mortgaged to IndusInd Bank under Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 ("the Act") read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules 2002. Notice is hereby given to the public in general and to the Borrower / Mortgagees / Guarantors in particular that the Authorised Officer of IndusInd Bank Limited had taken **Physical Possession** of the following property(ies) mentioned pursuant to demand raised vide notice issued under Section 13(2) of the Act in the following loan account with right to sell the same on "AS IS WHERE IS, AS IS WHAT IS, WHATEVER IS THERE IS AND WITHOUT RECOURSE BASIS" for realization of Bank's dues plus interest as detailed hereunder and where consequent upon failure to repay the dues, the undersigned in exercise of power conferred under Section 13(4) of the said Act read with Rule 8 of the said Rules proposes to realize the Bank's dues by sale of the said property(ies). The sale of the below mentioned properties shall be conducted by way of E-auctions through web portal: <https://www.bankauctions.com>

Name of Account/ Mortgagees/ Guarantors	Amount as per Demand Notice & Demand Notice Date
Taneja Paints & Hardware Store, Mr. Sanjay Taneja, Legal heirs of Mr. Govind Lal Taneja, Mr. Sharda Taneja, Taneja Complete Home Solutions Pvt. Ltd.	Rs. 4,35,76,403/- as on 31.08.2021 together with further interest from 01.09.2021 plus cost, charges and expenses etc. thereon. Demand Notice Date: 05.10.2021

Details of properties	Reserve Price	Date & time of E-Auction	Last Date of Bid Submission
	EMD Bid increase amount		
All that piece and parcel of immovable residential property situated at Flat No. C-2/1105, 11th Floor, Tower C-2, Tulip Grand, at Village Akbarpur Barota, Hadbust No. 62, Sector 35, Kundli, Sonapat, Haryana measuring 1221 sqr. ft. owned by Mr. Sanjay Taneja	Rs. 33.50 Lac Rs. 3.35 Lac Rs. 1.00 Lac	08.11.2024 From 10.00 AM to 11.00 AM	06.11.2024 up to 4:00 PM

Name and contact details of Authorised Officer- Yatendra Kumar, Mobile No. 9990799379, E-mail ID: kumar.yatendra@indusind.com

TERMS & CONDITIONS: 1. The interested bidders shall submit their EMD details and documents through Web Portal: <https://www.bankauctions.com> (the user ID & Password can be obtained free of cost by registering name with <https://www.bankauctions.com> through Login ID & password. The EMD shall be payable through NEFT/RTGS in the following account: 000535640005, IFSC Code - INDB0000005 latest by 4:00 PM on or before the dates mentioned in the table above. Please note that the Cheques shall not be accepted as EMD amount. 2. The Bank shall however not be responsible for any outstanding statutory dues / encumbrances / tax arrears, if any. The intending bidders should make their own independent inquiries regarding the encumbrances, title of property(ies) & to inspect & satisfy themselves. Property can be inspected with prior appointment with the Authorised Officer. 3. The intended bidders who have deposited the EMD and require assistance in creating login ID & password, uploading data, submitting bid, training on e-bidding process etc., may contact our service provider **M/s C India Private Limited, Helpline Nos. 0124-4302020 / 2021 / 2022 / 2023 / 2024**, Mr. Mihalesh Kumar, Mob. No. +91-7080804466, email ID: support@bankauctions.com and for any property related query may contact the Authorised Officer as mentioned above in office hours during the working days (10AM to 5 PM). 4. The highest bid shall be subject to approval of IndusInd Bank Limited. Authorised Officer reserves the right to accept / reject all or any of the offers / bids so received without assigning any reasons whatsoever. His decision shall be final & binding. 5. In case of any default of respective payment within the stipulated period, the sale will automatically stand revoked and the entire deposit made by the bidder together with the earnest money shall be forfeited without any notice and the property(ies) shall be resold. The defaulting bidder shall not have the recourse / claim against the Bank / Authorised Officer. 6. For detailed terms and conditions refer to the Bank's website www.indusind.com and www.bankauctions.com.

STATUTORY 15 DAYS SALE NOTICE UNDER RULE 8(6) & RULE 9(1) OF THE SARFAESI ACT, 2002

The borrower / guarantors / mortgagees are hereby notified to pay the sum as mentioned above along with upto date interest and ancillary expenses before the date of e-auction, failing which the property will be auctioned / sold and balance due, if any, will be recovered with interest and cost.

Date: 09.10.2024 Place: Sonapat (Haryana) Authorised Officer, IndusInd Bank Ltd.

OROSIL SMITHS INDIA LIMITED
Regd. Office: Flat No. 906, Arunachal Building, 19, Barakhamba Road, New Delhi-110001, India
Corp. Office: A-89, Sector-2, Noida (U.P.) 201301, India
PH: +91 120 4125476 Email: info@orosil.com, Website: www.orosil.com, CIN: L74110DL1994PLC059341

STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE 02ND QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2024
(Figures-INR in Lakhs except per share data)

Sl No.	Particulars	Quarter Ended			For the Half Year Ended			Year Ended
		30.09.2024	30.06.2024	30.09.2023	30.09.2024	30.09.2023	31.03.2024	
		(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Audited)	
1	Total Income from Operations (net)	5.96	4.99	8.86	10.95	21.04	54.51	
2	Net Profit / (Loss) for the period (Before Tax, Exceptional and/or Extraordinary items)	(10.37)	(13.58)	(16.19)	(23.95)	(26.54)	(40.77)	
3	Net Profit / (Loss) for the period before Tax (after Exceptional and/or Extraordinary items)	(10.37)	(13.58)	(16.19)	(23.95)	(26.54)	(40.77)	
4	Net Profit / (Loss) for the period after Tax (after Exceptional and/or Extraordinary items)	(10.32)	(13.58)	(16.16)	(23.90)	(26.46)	(40.66)	
5	Total Comprehensive Income/ (Loss) for the period (Comprising Profit/ (Loss) for the period (after tax) and Other Comprehensive Income (after tax)	(10.32)	(13.58)	(15.87)	(23.90)	(25.88)	(40.68)	
6	Equity Share Capital	413.16	413.16	413.16	413.16	413.16	413.16	
7	Other Equity	-	-	-	(383.75)	(345.06)	(359.85)	
8	Earning Per Share (Face value Re. 1/- Each) (For Continuing and Discontinuing Operations) Basic : Diluted (In Rs.)	(0.02)	(0.03)	(0.04)	(0.06)	(0.06)	(0.10)	

NOTES:

- The above Unaudited Financial Result of the Company for the 02nd Quarter and Half Year ended September 30, 2024 have been reviewed by the Audit Committee and approved by the Board at their respective meetings, held on October 07, 2024.
- This Statement has been prepared in accordance with the Companies (Indian Accounting Standards) Rules, 2015 (as amended) and prescribed under section 133 of the Companies Act, 2013 and other recognised accounting practices and policies to the extent possible.
- Since the Company operates in single segment, segment wise reporting is not applicable according to Ind AS 108.
- The financial results will be made available on the Company's website at www.orosil.com and at the website of stock exchange, www.bseindia.com.
- Previous year's/Quarter's figures have been regrouped/reworked whenever necessary to make them comparable with those quarter/ half year.
- There were no investors complaints pending as on 02nd Quarter and Half Year ended September 30, 2024.

For & on behalf of Board of Directors of Orosil Smiths India Limited
Sd/-
B K Narula
(Managing Director)
DIN: 00003629

Place: Delhi Date: October 07, 2024

PUBLIC NOTICE

General Public is hereby informed that under the Govt. of India, Banks Amalgamation Policy -2020, Allahabad Bank-Indian Bank were amalgamated and NIT Faridabad Branch (erstwhile Allahabad Bank Branch) was merged with Faridabad branch (Indian Bank Branch). During the course of shifting the loan files/ securities documents, the following Original Title Deeds were lost/ misplaced in transit and are not traceable.

1. Original Sale Deed no. 1579 dated 07.05.2004, registered with Sub-Registrar Faridabad in the name of Sunil Gaur.
2. Original Conveyance Deed no. 2314 dated 09.06.1997
3. Original GPA no.45 dated 03.04.1996
4. Transfer letter dated 06.07.1995.
5. No Dues Certificate dated 24.12.1996

The above mentioned title deeds /documents are under lien/charge with Indian Bank NIT Faridabad Branch, if any person finds it, may please contact the Branch Manager, Indian Bank Faridabad Branch, contact no. 0129-2428478

Branch Manager

SHUBHAM HOUSING DEVELOPMENT FINANCE CO. LTD.
Corporate Office : 425, Udyog Vihar Phase IV, Gurgaon-122015 (Haryana)
Ph : 0124- 4212530/31/32, E-Mail: customercare@shubham.co, website : www.shubham.co

PUBLIC NOTICE FOR SALE OF IMMOVABLE PROPERTY(IES)
(Under Securitisation & Reconstruction of Financial Assets & Enforcement of Security Interest Act, 2002)

Whereas the undersigned being one of the Authorized Officer of the Shubham Housing Development Finance Company Limited (hereinafter called the Company) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (The Act) and in exercise of powers conferred under Section 13(2) read with rule 9 of the Security Interest (Enforcement) Rules, 2002 (The Rules) issued demand notices calling upon the borrowers, whose names have been indicated in column (C) below on dates specified in column (D) written against each of them, calling upon them to repay the outstanding amount indicated in column (E) below within 60 days from the date of receipt of the said notice.

The borrowers having failed to repay the amount, notice is hereby given to the borrowers and the public in general that the undersigned has taken voluntary surrendered/possession of the property mortgaged with the company, described in column (F) herein below, to recover the said outstanding amount, in exercise of powers conferred on me under section 13(4) of the Act read with Rule 9 of the Rules on the date mentioned in column (H).

The Borrower in particular and the public in general is hereby cautioned not to deal with the properties mentioned in column (F) below and any dealings with these properties will be subject to the charge of the Shubham Housing Development Finance Company Limited for an amount mentioned in column (G). Now, the borrower and the public in general is hereby also informed that the said properties would be sold by public auction on date, time and venue as specified in column (K) against each of the property by inviting bids in the sealed envelopes as per the procedure and terms and conditions stated below:

Sr	Application No.	Name & Address of Borrower	13(2) Demand Notice Date	Demand Notice Amount	Property Address	Total Due As on 04.10.2024	Date & Type of Possession	Current RP	EMD (Rs.) (10% of RP)	Date, Time & Venue of Auction
A	B	C	D	E	F	G	H	I	J	K
1.	0NDA220400005046781	Chetanya Prakash, Geeta, Ambery Public School, Gali No. 59/60, B-Block, Sant Nagar, Near Dal Godam, North-Delhi, Delhi -110084	22.11.2024	Rs. 16,93,443/-	Built Up Upper Ground Floor Left Hand Back Side Without Roof Right Out Of Kharsa No 11/21, Gali No. 2, B-Block, Kamal Pur Majra, Burari, West Sant Nagar, Delhi -110084	Rs. 20,60,708/-	14.09.2024 (Physical)	Rs. 14,40,000/-	Rs. 1,44,000/-	12-11-2024, 10:00 AM to 4:00 PM 302 Third Floor, Plot No-04 LSL Market New Rajdhani Enclave, Vikash Marg near Preet Vihar Metro Station, New Delhi - 110092
2.	0DE110100005024440	Dipendra Sahoo, Geetanjali Sahu, B-104 1st Floor Aashiyana, Agr Gali No. 10 Kapashera Delhi Dispensary Wali Gali South West Delhi Delhi -110037	25.04.2024	Rs. 6,42,352/-	Private No.104, First Floor, First Floor, Kharsa No. 1276 Min (1-01), And 1277 Min (0-5), Extended Lal Dora Abadi, Village - Kapashera, South West Delhi, Delhi - 110037.	Rs. 8,01,193/-	01.07.2024 (Symbolic)	Rs. 13,61,528/-	Rs. 1,36,152/-	12-11-2024, 10:00 AM to 4:00 PM 302 Third Floor, Plot No-04 LSL Market New Rajdhani Enclave, Vikash Marg near Preet Vihar Metro Station, New Delhi - 110092
3.	0NDA2202000005044512	Gurcharan Singh, Jyoti, Kh. No. 123/18 Gali No. 17 B Block 1st Floor Sant Nagar Burari Gopal Dairy North Delhi -110084	20.01.2024	Rs. 15,68,232/-	Built Up Flat On Second Floor Without Roof Rights (Right Hand Back Side), Kharsa No- 11/21 Street No- 2, Block- B, Village- Kamalpur Majra, West Sant Nagar, Burari, New Delhi -110084	Rs. 18,53,158/-	17.09.2024 (Physical)	Rs. 12,83,040/-	Rs. 1,28,304/-	12-11-2024, 10:00 AM to 4:00 PM 302 Third Floor, Plot No-04 LSL Market New Rajdhani Enclave, Vikash Marg near Preet Vihar Metro Station, New Delhi - 110092
4.	0NHP230100005056419	Himanshu, Sumitra Barik, S-404 Dakshini Puri Dr Ambedkar Ngr Pusa Bhawan Haut Tea Shoppe South Delhi Delhi -110062	20.02.2024	Rs. 20,37,557/-	Kharsa No 692, Unit No. 3, First Floor Rear Rhs Flat Front Block Extended Abadi Of Lal Dora, Village- Devli, Teshil- Hauz Khas, Mehrauli, New Delhi South Delhi -110062	Rs. 23,06,357/-	25.09.2024 (Physical)	Rs. 16,02,720/-	Rs. 1,60,272/-	12-11-2024, 10:00 AM to 4:00 PM 302 Third Floor, Plot No-04 LSL Market New Rajdhani Enclave, Vikash Marg near Preet Vihar Metro Station, New Delhi - 110092
5.	0PRV221000005054871	Sanjeev Kumar Vashisth, Surendra Kumar, Archna, H No. 542 Bus Stand Dhauvana Dhauvan Hapur Vashisth Chowk Ghaziabad Uttar Pradesh -245301	20.05.2024	Rs. 27,03,641/-	House No. 1598, Village Dhoulana, Maharana Pratap Chowk To Shaheed Stamb Pargana Dasna, Teshil Dhoulana, Distt. Hapur, Ghaziabad - 245301	Rs. 29,44,404/-	05.08.2024 (Symbolic)	Rs. 70,56,960/-	Rs. 7,05,696/-	12-11-2024, 10:00 AM to 4:00 PM 302 Third Floor, Plot No-04 LSL Market New Rajdhani Enclave, Vikash Marg near Preet Vihar Metro Station, New Delhi - 110092
6.	0GZB221000005052954	Santu Yadav, Endu Dev, C 6 Janakpuri Shaibabad S M Mali Ghaziabad Uttar Pradesh -201005	25.04.2024	Rs. 12,31,028/-	Plot No. 37, Ground Floor, Rhs, Without Roof Lights, Known As Janakpuri, Village -Pasanda Pargana Loni, Distt. Ghaziabad Uttar Pradesh -201005	Rs. 13,49,381/-	01.07.2024 (Symbolic)	Rs. 11,21,040/-	Rs. 1,12,104/-	12-11-2024, 10:00 AM to 4:00 PM 302 Third Floor, Plot No-04 LSL Market New Rajdhani Enclave, Vikash Marg near Preet Vihar Metro Station, New Delhi - 110092
7.	DEL1508044172	Shiv Kumar, 418, D-1, Sultanpuri, New Delhi-110086	19.12.2023	Rs. 9,50,748/-	House Bearing No. 408, Area Measuring 200 Sq Yds., i.e. 50.1 Sq Mtrs., Out Of Kharsa No. 118, Situated In The Old Lal Dora (1908-99), Abadi Deh of Village Bakhatwar Pur, Delhi-110036	Rs. 12,54,825/-	21.06.2024 (Physical)	Rs. 13,49,250/-	Rs. 1,34,925/-	12-11-2024, 10:00 AM to 4:00 PM 302 Third Floor, Plot No-04 LSL Market New Rajdhani Enclave, Vikash Marg near Preet Vihar Metro Station, New Delhi - 110092
8.	0CTR2103000005035253	Sunil Mishra, Pusp Lata Mishra, Sandeep Mishra, 107, Hari Nagar Ashram Jangpura Ashram Metro Station South Delhi -110014	20.01.2024	Rs. 13,12,941/-	Left Side Premises (Adjoining Premises No. 270 & Without Roof Right Located On Third Floor of The Property. Bearing MCD No. 271-A Out Of Kharsa No. 1270/1254/2 Situated At Hari Nagar, Ashram, New Delhi, South West Delhi -110036	Rs. 15,68,943/-	27.03.2024 (Symbolic)	Rs. 15,20,182/-	Rs. 1,52,018/-	12-11-2024, 10:00 AM to 4:00 PM 302 Third Floor, Plot No-04 LSL Market New Rajdhani Enclave, Vikash Marg near Preet Vihar Metro Station, New Delhi - 110092
9.	0JNP190300005018593	Sushma Thakur, Ignatius John, University Delhi Charanya Puri South West Delhi Delhi -110021	20.05.2024	Rs. 25,34,272/-	Property No. A-16, Area Measuring 200 Sq. Yards, (30' X 60') Part Of Kharsa No. 176, Situated In The Area Of Village Nawada And The Colony Known As Jai Bharat Enclave, Bhagwati Garden, Uttam Nagar, New Delhi -110059	Rs. 27,08,779/-	05.08.2024 (Symbolic)	Rs. 19,20,600/-	Rs. 1,92,060/-	12-11-2024, 10:00 AM to 4:00 PM 302 Third Floor, Plot No-04 LSL Market New Rajdhani Enclave, Vikash Marg near Preet Vihar Metro Station, New Delhi - 110092
10.	0BDR2110000005040596	Urfi Khan, Tasleem Begam, Nayyar Khan, 186, Kidwai Nagar BCI Computer Ehat Uttar Pradesh -207001	20.01.2024	Rs. 14,82,816/-	Property No. On R-541 And R-2, First Floor (Without Roof Rights)(Back Side Portion) Gali No 22, Kharsa No 483 Tughlakabad Extn, New Delhi South Delhi -110019	Rs. 17,80,979/-	26.08.2024 (Physical)	Rs. 11,88,000/-	Rs. 1,18,800/-	12-11-2024, 10:00 AM to 4:00 PM 302 Third Floor, Plot No-04 LSL Market New Rajdhani Enclave, Vikash Marg near Preet Vihar Metro Station, New Delhi - 110092
11.	0BR12201000005042437	Vikas, Shobha Devi, R-40 Wazir Colony, Sec-12 Pratap Vihar, Swadeshi Chowk, Ghaziabad, Uttar Pradesh -201009	21.06.2024	Rs. 16,56,959/-	Third Floor With Roof Rights Area Plot No. 433, Part of Kharsa No. 117/18, Situated In The Area Of Village Burari, Gali No. 11 Abadi Known As Amrit Vihar, Burari, North Delhi -110084	Rs. 17,53,235/-	30.08.2024 (Symbolic)	Rs. 13,21,920/-	Rs. 1,32,192/-	12-11-2024, 10:00 AM to 4:00 PM 302 Third Floor, Plot No-04 LSL Market New Rajdhani Enclave, Vikash Marg near Preet Vihar Metro Station, New Delhi - 110092
12.	0CTR2002000005026847	Vinod Kumar, Nisha Devi, 201, 2nd Floor Khushi Homes, Rajendra Park Opp. Sunday Market, Gurgaon, Haryana -122001	22.03.2024	Rs. 9,76,803/-	Flat No 05 Upper Ground Floor Plot No 7 Khewat/Khata No 4484/5981 Kharsa No 98/3-18-0) Hal Colony Rajender Park Gurgaon Haryana -122001	Rs. 10,95,082/-	04.06.2024 (Symbolic)	Rs. 12,90,000/-	Rs. 1,29,000/-	12-11-2024, 10:00 AM to 4:00 PM 302 Third Floor, Plot No-04 LSL Market New Rajdhani Enclave, Vikash Marg near Preet Vihar Metro Station, New Delhi - 110092

NOTE: To the knowledge of the company, there is no encumbrance on the above properties. Terms and conditions of auction sale notice

TERMS & CONDITIONS OF PUBLIC AUCTION - PROCEDURE AND TERMS & CONDITIONS OF PUBLIC AUCTION BY INVITING BIDS:

- The Properties at Serial No. 1 to 12 can be inspected on 08-11-2024, and Properties at Serial No. 13 to 22 can be inspected on 22-10-2024 from 10:00 AM to 04:00 PM, respectively.
- Sale is subject to the conditions prescribed in SARFAESI Act/Rules 2002 and the terms and conditions mentioned hereunder as also subject to conditions in the offer/bid documents to be submitted by the intending/participating bidders.
- The bids shall be submitted in a sealed envelope to the office of undersigned along with a Demand Draft/Pay Order towards the Earnest Money Deposit favouring Shubham Housing Development Finance Company Limited, payable locally. The Earnest money deposit shall not carry any interest. Along with Bid form the proposed bidder shall also attach his/her identity proof/ KYC norms and proof of residence such as copy of the passport, Aadhar Card, election commission card, ration card, driving license etc, and a copy of the PAN card issued by the Income tax department.
- Last date to submit the bid along with Earnest Money Deposit on or Before 11-11-2024 for Properties at Serial No. 1 to 12 and 25-10-2024 for Properties at Serial No. 13 & 22 from 10:00 AM to 04:00 PM respectively
- In case the property is sold before the reserve price indicated against each of the property.
- On the date of sale all the bids so received would be opened and the bid of the highest bidder, provided it is above the reserve price, may be accepted by the company. However the bidders personally present at the auction site shall have the right to further enhance their bid, subject to a minimum of Rs. 5,000/- (Rupees Five Thousand Only) and in the event of higher bid price being offered the company shall have the right to accept the same. Thereafter, the Purchaser will be required to pay deposit of 25% (Twenty-Five percent) of the sale price, after adjusting the earnest money deposit, immediately at the fall of hammer with the undersigned upon receipt of said amount the company will confirm the acceptance of the bid. The request for extension of time may be allowed by the Authorised officer at his sole discretion subject to such terms and conditions as may be deemed apt and proper by him. In the event the highest bidder fails to tender 25% of the bid amount immediately at the fall of hammer then the earnest money deposited by the highest bidder will be forfeited and the property would be offered to the second highest bidder. The balance amount of the purchase price shall be paid by the Purchaser to the undersigned on or before the fifth day of confirmation of the sale of the said property or such extended period as may be agreed upon in writing by the parties. In default of payment & within the time as mentioned above, the company shall be free to forfeit the Earnest Money Deposit and/or any other deposit made by the purchaser and proceed with re-auction of the Property. That defaulting purchaser shall forfeit all claims to the property or to any part of the sum for which may be subsequently sold.
- All the payments shall be made by the purchaser by means of the Demand Draft/Pay Order favouring Shubham Housing Development Finance Company Limited.
- On receipt of the sale in full, the company shall be issuing a Sale Certificate in favour of the Purchaser and would hand-over the possession of the property to the Purchaser.
- The said immovable Property described in the Schedule shall remain and be at the sole risk of the Purchaser in all respects including loss or damage by fire or theft or other accidents, and other risk from the date of the Confirmation of the sale by the undersigned authorised officer. The Purchaser shall not be entitled to annul the sale on any ground whatsoever.
- The Demand Draft/Pay Order deposited towards the earnest money shall be returned to the unsuccessful bidders.
- For all the purposes of sale of these Properties is strictly on "AS IS WHERE IS BASIS" and "AS IS WHAT IS BASIS AND WITHOUT ANY RECOURSE BASIS". The company is not aware of any encumbrances of any nature whatsoever on the aforesaid properties.
- All expenses relating to Stamp Duty, Registration Charges, Transfer Charges and any other charges in respect of the above referred property shall be borne by the Purchaser.
- The Authorised officer is not bound to accept the highest offer or any or all offers/bid(s) and the company reserves its right to reject any or all bid(s) without assignment any reasons therefor.
- No person other than the bidders themselves or their duly authorised representative shall be allowed to participate in the sale proceedings.
- In case all the dues together with all cost charges and expenses incurred by the company are tendered or settled by the above name borrower at any time before the date fixed for sale for the property, under Sec13(8) of the Act, then the property will not be sold and all the bids received from the prospective bidders shall be returned to them without any liability/claim against the company.
- This notice is also a notice to above said Borrowers under Rule 8(6) and Appendix IVA of the security Interest Enforcement Rules 2002 to the Customer at their respective address as mentioned in Column # 'C' & 'F'.
- For detailed terms and conditions of the sale, please refer to the Secured Creditor's website i.e. www.shubham.co
- For further information, clarity or any assistance, same can be approached to Mr. Virender Mishra, (Authorised Officer) at Mobile No. 7897883222.

PLACE: GURGAON, DATE: 08.10.2024 AUTHORIZED OFFICER, SHUBHAM HOUSING DEVELOPMENT FINANCE COMPANY LIMITED

13.	OPRV1811000005016330	Bachan Kumar Yadav, Lata, B-41 JJ Colony Pocket-4 Uttam Nagar Mohan Market, Mother Dairy, West Delhi -110059	27.09.2022	Rs. 9,17,323/-	Property No. B-45/Old Plot No. 45), Third Floor (Rhs), Kharsa No. 56/25 Mohan Garden, Uttam Nagar, West Delhi -110059	Rs. 14,85,239/-	25.10.2023 (Physical)	Rs. 9,61,920/-	Rs. 96,192/-	26-10-2024, 10:00 AM to 4:00 PM 302 Third Floor, Plot No-04 LSL Market New Rajdhani Enclave, Vikash Marg near Preet Vihar Metro Station, New Delhi - 110092
14.	0BR1220900000501259	Jaspal Singh, Jasmeet Kaur, C 87 Y Jahangirpuri North West Delhi 110033	19.10.2023	Rs. 14,42,186/-	2nd Floor Without Roof Rights Kharsa No117/10/2 Gali No112 B B Block Sant Nagar Burari North Delhi -110084	Rs. 18,28,311/-	29.04.2024 (Physical)	Rs. 12,24,720/-	Rs. 1,22,472/-	26-10-2024, 10:00 AM to 4:00 PM 302 Third Floor, Plot No-04 LSL Market New Rajdhani Enclave, Vikash Marg near Preet Vihar Metro Station, New Delhi - 110092
15.	SHB1509044970	Kishor Kumar, Madhu Bala, Krishna Vihar Colony Villagae Behta Hazipur Kharsa No-1969 Loni Ghaziabad UP 201005	18.08.2023	Rs. 6,39,282/-	Plot No 25 Kharsa No-1969 Min Krishna Vihar Colony Village Behta Hazipur Pargana Loni Teshil & Distt Ghaziabad Uttar Pradesh -201005	Rs. 8,77,691/-	06.11.2023 (Symbolic)	Rs. 7,66,800/-	Rs. 76,680/-	26-10-2024, 10:00 AM to 4:00 PM 302 Third Floor, Plot No-04 LSL Market

